

CCA No 146/06

in
OA 306/06

032

CCA No 146/06
in OA 306/06 filed
by applicant
submitted for
orders on 27/9/06

14
22/9/06

14/11/06

Hon. Dr KBS Rajan, JM.
Hon. Mr A/S. Singh AM

27.9.06
✓
List before Adm

14/11/06

In this CCF, the affidavit filed by the respondents confirming the compliance of the order dt. 7/4/06, no CCF lies. If the applicant is aggrieved by the decision of the respondents, the applicant has at liberty to proceed with the matter in accordance with law.

CCF is closed.

Amr

Jm.

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Jury Panel
on 21/11/06